

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
78(ND)/2016

IN THE MATTER OF:

Bahl Paper Mills Ltd. & Ors.

.... Petitioner/Applicant

v.

M/s. Manila Resorts Pvt. Ltd. & Ors.

.... Respondent

Order Under Section 397-398

Order delivered on 12.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Rakesh Kumar, Ms. Manmeet Arora, Mr. Pulkit Deora, Ms. Preeti Kashyap and Mr. Ankit Sharma, Advs.

For the Applicant

Ms. Sheena Taqui, Adv. in CA 357 of 2021

For the Respondent

Mr. Manoj Kumar Garg, Advocate for Respondent No. 1

Mr. Manoj Khanna along with Adv. Rajat Bhatia for Respondent No. 5

For SEIL

Mr. Ramesh Singh, Sr. Advocate, Ms. Sakshi Mehley, Ms. Harshita Kumar and Mr. Sajal Manchanda

ORDER

List the matter for further consideration on 02.09.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

sd

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)